

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/72(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MAY 2024

IN THE MATTER OF	GENA MARKETING PRIVATE LIMITED VS SITALAMATA RICE MILL PRIVATE LIMITED
UNDER SECTION	SEC. 59

Appearance (via video conferencing/physically)

Mr. Dripto Majumdar, Adv.] For the Appellant
Ms. Ankita Upadhyay, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the appellant present.
2. Ld. Counsel appearing on behalf of the appellant submits that he wants to take out an application to implead as a necessary party in this matter.
3. List the matter for further consideration on **26.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.